

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 132 of 2010

[Arising out of OIO-29/COMMR/RKS/AHD-I/2009 passed by Commissioner of Central Excise-AHMEDABAD-I]

M/s Deepak Bajaj

114, Old Hamuman Lane,
Kalbadevi Road, Mumbai,
Maharashtra-400002

..... Appellant

VERSUS

C.C.E.-Ahmedabad-i

C. Ex Bhavan, Nr Panjrapole &
Polytechnic, Ambavadi,
Ahmedabad,
Gujarat-380015

..... Respondent

APPEARANCE:

Sh. Amal Dave, Sh. Raj Vyas (Advocate) & Sh. Gunjan Shah (CA) for the Appellant

Sh. T.G. Rathod, Joint Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING: 30.04.2019

DATE OF DECISION: 14.08.2019

The appeal is disposed of by way remand to the adjudicating authority. For order, see order of date in Customs Appeal No. 21 of 2010.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**